delay in Construction of this project and the same is scheduled for completion in 1095 days from appointed date.

Status of National Highways in Bihar

†131. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of National Highways in Bihar for which construction work could not be completed within the deadline set by Government;
- (b) the complete details thereof regarding deadline set for each highway and the reasons behind the delay in completion of work;
- (c) the action taken against the contractors who could not complete the work within time; and
- (d) number of years since when construction work is under progress on NH- 105 and 104, by when it was to be completed and by when it is expected to be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Various works have been sanctioned which are in progress on National Highways in Bihar. The list of works which could not be completed within scheduled date of completion as per contract agreement is enclosed at annexure. The main reasons for delay in completion are delay in land acquisition, delay in forest clearances, removal of encroachments besides slow progress of contracting agencies. The work-wise specific reasons for delay and action taken against contracting agencies, if applicable, are indicated in the Statement (See below).

(d) The construction work of National Highway No. 105 is completed. The details of construction work of NH-104 is as under:

NH No.	Stretch (km)	Schedule date of completed	Likely date of completion
104	Km 0 to 40	22.08.2016	December, 2019
	Km 40 to 79.4	03.05.2018	June, 2020
	Km 79.4 to 156.5	29.12.2018	June, 2020
	Km 156.5 to 219.945	12.05.2019	March, 2020

[†]Original notice of the question was received in Hindi.

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Statement Details of work-wise specific reasons for delay in construction work of NHs in Bihar and action taken against contracting agencies, if applicable

Sl. No.	NH No.	Name of work	Scheduled date of completion	Reason for delay	Action taken against contractor
1	2	3	4	5	6
1.	NH-30A	Rehabilitation and upgrading to 2 lanes/2 lane with paved shoulders configuration and strengthening to Fathua-Harnaut-Barh Section (Km 0.00 to Km 69.0) of NH-30A in the State of Bihar under Phase I of NHIIP	05.08.2019	LA issue	NA
2.	NH-82	Construction of H.L. RCC Bridge in km 38th of N.H82 Wazirganj-Hisua Section	05.07.2019	Encroachment issue	NA
3.	NH-104	(i) W/S of Existing single lane to double lane carriage way in Km 0 to 40.00 of NH-104 in the State of Bihar. (Chakia - Madhuban -Sheohar)	19.07.2018 22.08.2016	LA issue	NA

		(iv) Rehabilitation and up-grading to 2 lanes/2 with paved shoulders configuration and strengthening to Sheohar-Sitamarhi-Jainagar-Narhaia Section of NH-104 from Km 156.50 to 219.945 in the State of Bihar under phase-I of NHIIP (Package No. SP/C/1 Group C) Lot-III	11.11.2018	Delay in land acquisition particularly in two bypasses namely Jainagar and Narahia. Complete land for these 2 bypasses is yet to be acquired.	Review meetings have been conducted regularly in order to resolve the issue.	Written Answers to
4.	NH-28B	W/S of existing road to two lane with paved shoulder from km 64 to 97 of NH 28B on EPC mode.	11.05.2019	Slow progress of contractor	Cure period notice was issued.	[18 November, 2019]
5.	NH-110	Construction of High Level Bridge at Km 38 (Bandhuganj) on NH-110 in the State of Bihar	25.08.2019	Work could not be completed due to flood.	NA	er, 2019]
6.	NH-327(E)	(i) Construction of ROB and it's approaches in lieu of existing level crossing (L.C.No. K7257 "C") at Km 11 on NH-327E in the State of Bihar	29.10.2019	LA issue	NA	Unstarred Questions
<u>.</u>		(ii) Construction of New High Level RCC Minor Bridge in Replacement of	09.11.2019	Work could not be completed due to flood.	NA	ıs 313

1	2	3	4	5	6	214
		existing old narrow and damaged bridge no135/1 in km. 135 of NH-327E				writen
		(iii) Strengthening from km 194.01 to km 227.11 of NH 327(E) in the state of Bihar for the year 2017-18 (327(E)-BR-2017-18/912)	25.02.2019	Slow progress of contractor	Show cause notice is issued.	Written Answers to
7.	NH-81	(i) Strengthening and Widening of 2-lane with paved shoulder from km. 0.0 to KM 19.04 (Korha-Katihar Section) of NH 81	05.05.2019	forest clearance	NA	[KAJYA SABHA
		(ii) Construction of two lane ROB in lieu of level crossing KK-4A of Km 31 of NH-81	06.08.2019	forest clearance and LA issue	NA	HAJ
		(iii) Construction of two lane ROB in lieu of level crossing KK-4A of Km 48 of NH-81	08.08.2019	forest clearance issue	NA	Unstar
8.	NH-106	Rehabilitation and upgrading to 2 lanes/2 lane with paved shoulders configuration and strengthening to	02.10.2019	Due to financial constraints, the contractor is under the purview of NCLT.	Earlier, the decision to foreclose the project was taken. Subsequently, upon	Unstarred Questions

		Birpur-Bihpur Section (Km 0.00 to Km 106) of NH-106 in the State of Bihar under Phase I of NHIIP			request and assurance of the Contractor, the Contractor has been directed to complete the work by October, 2020.	Written Answers to
9.	NH-327(A)	Strengthening and Widening of 2-lane with paved shoulder from Km. 0.0 to Km. 25.01 of NH 327(A) (327(A)-BR-2014-15/888)	26.06.2018	forest clearance issue	NA	_
10.	NH-527A	W/S of existing road into 2 lane with paved shoulder from Pokharauni Chowk to Junction with NH-57 near Jhanjarpur (km 0.00 to 28.00) of NH-527A in the State of Bihar on item rate basis	02.11.2018	forest clearance issue	NA	18 November, 2019]
11.	NH-80	(i) HL RCC Bridge In NH 80 at Km 94 near Ghorghat over Mani river	02.03.2019 24.10.2013	LA Problem in Munger side approach road of bridge	NA	Un
		(ii) Strengthening Work of National Highway 80 From Km 136 to Km 166 Sabour-Ramjanipur Section Including Replacement of one Minor Damaged Arch Bridge in Km 143 in the State of Bihar	10.01.2019	LA issues in one minor bridge and its approach at km 143	NA	Unstarred Questions 315

1	2	3	4	5	6
12.	NH-333	HL RCC Minor bridge in 24 th Km of NH-333	21.03.2019	forest clearance. The constructed diversion road washed out due to flood in 2018	NA
13.	NH-30	4 laning of Patna-Bakhtiyarpur section	24.03.2014	Non completion of punch list items by Concessionaire	Penalty has been proposed for non-completion of punch list items which is under progress.
14.	NH-82	2 lane with paved shoulder of Biharsharif-Barbigha-Mokama section	05.10.2019	Encroachment and non-availability of land.	NA
15.	NH-77	4 laning Hajipur-Muzaffarpur section	06.02.2013	Reasons behind the incompletion of work are Land Acquisition issues, Liquidity issues with concessionaire.	Delay on part of both NHAI and Concessionaire. Necessary penalty shall be imposed as per Concession Agreement.
16.	NH-19	4 laning of Chhapra-Hajipur section	24.07.2013	Reasons behind the incompletion of work are	Delay on part of both NHAI and Concessionaire.

				Land Acquisition issues, Liquidity issues with concessionaire.	Necessary penalty shall be imposed as per Concession Agreement.	Written Answers to
17.	NH-85	2 laning/Paved Shoulder Chhapra- Gopalganj	06.12.2017	Reasons behind the incompletion of work are Land Acquisition issues.	NA	ers to
18.	NH-28A	2 laning/4laning Piprakothi-Raxaul	08/04/2014	The Concessionaire failed to take up the work in stretches possession of which were delivered by the Authority as per the Agreement. Accordingly the Concession Agreement was terminated and the balanced work was awarded on Item Rate mode. The work has been started with schedule completion of 28.02.2020.		[18 November, 2019] Unstarred
19.	NH-28	4 laning Gopalganj-Muzaffapursection) (WB-10)	-	Due to fund crisis of contractor, the same could not be completed. Therefore contract terminated. Bid for	Contract terminated and tender under process for balance work.	Unstarred Questions 317

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1 2		3	4	5	6
				balance work has been invited 4 times, however, the bid could not yet be finalized due to no/low participation of bidders.	
20. NH-5	57A	4 laning of Forbisganj-Jogbani	18.04.2018	Delay in LA by State Govt., and poor mobilization of the EPC Contractor.	Revised Extension of Time (EOT) proposal has been submitted by the Contractor on 01.11.2019 to NHAI which is under scrutiny.
21. NH-3	31	(i) 4 laning Simaria-Khagaria(Pkg-III)	05.10.2016	Due to financial problem and Contractor name under NCLT and several other issues like. removal of encroachment, Kabristan Boundary wall, electrical pole, etc.	Liquidity Damage (LD) imposed and EOT under progress.
		(ii) Bakhtiyarpur -Mokama (Pkg -1)	11.12.2019	LA issue.	NA

22.	NH-83	4 laning Patna-Gaya-Dobhi	09.04.2018	Delay in mobilization of manpower, material, plant and equipment by the contractor. Delay in disbursement of land compensation by the State Authority.	Project with the Civil Contractor M/s. IL &FS is under process for foreclosing.
23.	NH-2	6 laning Varanasi-Aurangabad section	18.04.2017	LA issue and poor progress of Contractor.	Damages were imposed against non-achievement of Milestone for an amount of ₹ 129.08 Crore.
24.	NH-102	2 lane paved shoulder Chapra- Rewaghat-Muzaffarpur section.	05.04.2018	LA issue.	NA

Unstarred Questions

Written Answers to

[18 November, 2019]